Annexure-4 Name of the Corporate Debtor : BHALKESHWAR SUGARS LIMITED (under CIRP)															
Date of commencement of CIRP: 25.09.2025 List of Creditors as on : 29.11.2025															
Unsecured financial creditors (other than financial creditors belonging to any class of creditors)  (Amount in ₹)															
SI.	Name of									Amount of contingent	Amount of	Amount of claim	Amount of claim	Details of	Remarks, if
No.	Creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest		Whether related party?	% of voting share in CoC	claim		not admitted	under verification		
	State Bank Of India	15.10.2025	44,70,73,717	44,55,83,480	Unsecured Financial Creditor	-	=	No	8.00	NA	NA	-	14,90,237	-	Amount admitted by IRP
	Union Bank Of India	08.10.2025	55,05,65,738	54,98,93,403	Unsecured Financial Creditor	-	-	No	-	NA	NA	-	6,72,335		Amount partially admitted by IRP
3	Bhalkeshwar Pattina Souharda Shakari N	13.11.2025	10,95,78,475	-	Unsecured Financial Creditor	=	-	No		NA	NA	-	10,95,78,475	-	*IRP requested necessasry documents for Verification
4	Dattaray Dhondiba Pawar	17.11.2025	22,66,55,085	-	Unsecured Financial Creditor	-	-	No		NA	NA	-	22,66,55,085		*IRP requested necessasry documents for Verification
		Total	1,33,38,73,015	99,54,76,883		-	-		8.00				33,83,96,132		

 $<sup>\</sup>hbox{$^*$ The satus may change upon detailed verification of claim after receiving the requseted dolocuments from Claaimant}$